

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 151
TO BE ANSWERED ON 25.04.2016

WELFARE PROGRAMMES FOR TRIBALS

151. SHRI B.S. YEDIYURAPPA:

SHRI SANJAY DHOTRE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the schemes/ programmes being implemented by the Government for welfare and development of tribal population in the country;
- (b) whether the said schemes/ programmes particularly Tribal Sub-Plan (TSP) have achieved the desired results in the country and if so, the details thereof;
- (c) whether the Government has provided adequate funds under the said schemes/programmes during each of the last three years and if so, the details thereof along with its utilisation reported by the implementing agencies, scheme/ programme-wise;
- (d) the monitoring mechanism put in place by the Government to monitor the utilisation of funds allocated under TSP;
- (e) whether the cases of irregularities/ corruption/diversion of funds under the said schemes/programmes have come to the notice of the Government during the said period; and
- (f) if so, the details thereof, scheme/ programme-wise, State/UT-wise along with the corrective action taken/being taken by the Government in such cases so far?

ANSWER

MINISTER IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JUAL ORAM)

(a): Government has adopted a multi-pronged strategy for overall development of tribal people across the country, which includes support for education, health, sanitation, water supply, skill development, livelihood etc. Major part of infrastructure development and provision of basic amenities in tribal areas/regions in the country is carried out through various schemes/programmes of concerned Central Ministries and the State Governments concerned, while the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging critical gaps. A list of Schemes/programmes/interventions being administered by the the Government in the Ministry is at **Annexure-I**

(b): Over the years, the Central and State Governments have been taking various initiatives for socio-economic upliftment of tribal population of the country. The efforts have brought out some improvements for tribals in terms of various indices relating to housing, sanitation, literacy, health, livelihood, clean drinking water etc. However, there is still a gap in the facilities available to Scheduled Tribes vis-à-vis other social groups as reflected in Census 2011:

Indicators	All Social Groups	STs
Rural BPL(2009-10) (Tendulkar Method)	33.8	47.4
Anemia in women	55.3	68.5
Child Mortality Rates	18.4	35.8
Infant Mortality Rates	57	62.1
Literacy Rate	72.99	58.9
Average dropout rates (Class I – X)	49.15	70.95
Good Houses	53.1	40.6
Households availing Latrine facilities within premises	46.9	22.6
Households cooking with non-smoke fuel	35.58	12
Households availing banking services	58.7	44.98
Households having television	47.2	21.9
Households having two wheeler	21.0	9.0
Households with drinking water facilities at premises	46.6	19.7
Households using electricity as source of light	67.2	51.7
%households covered by a health scheme	31.9	2.6
Per Thousand Agricultural Labourer	256	334

(c) The statement showing allocation and expenditure in respect of the schemes / programmes implemented by the Government in Ministry of Tribal Affairs for the years 2013-14, 2014-15 and 2015-16 as at Annexure-II.

(d): The Ministry has issued “Operational Guidelines for Formulation, Implementation and Monitoring of Tribal Sub-Plan and Article 275(1) grants” in the month of March, 2014 for effective implementation of Schemes administered by this Ministry wherein issues related to allocation of funds, priority areas, need for nodal Department in States, judicious utilization of TSP fund, institutionalizing the instruments for ensuring transparency have been taken care of.

The following steps are taken to monitor the performance of the schemes/programmes administered by the Ministry:

- (i) Utilization Certificates are insisted upon as a pre-requisite for further release of funds as per the norms of GFR.
- (ii) Progress reports regarding the status of implementation of schemes are obtained.
- (iii) Officers while visiting States/UTs also ascertain the progress of implementation of various schemes/ programmes of the Ministry of Tribal Affairs.

(iv) Meetings/ Conferences are convened at the Central level with State officials for ensuring timely submission of proposals, speeding up of implementation of the schemes/ programmes, and reviewing the physical and financial progress.

(e) & (f): No specific reports of irregularities / corruption / diversion of funds have been received under the schemes/programmes of the Ministry. The erstwhile Planning Commission has issued Guidelines for implementation of TSP by the States /UTs on 18th June 2014. The Guidelines stipulates for non-diversion of funds meant for tribal areas and comprehensive monitoring framework with well-defined indicators, covering provisioning, service delivery standards as well as outcomes. Under the provisions of “Operational Guidelines for Formulation, Implementation and Monitoring of Tribal Sub-Plan and Article 275(1) grants” issued by the Ministry in the month of March, 2014 a Project Appraisal Committee (PAC) consisting of Secretary (Tribal Affairs) as chairman with representatives of NITI Aayog, Financial Advisor and representatives of the State as members/invitees has been constituted for appraisal and approval of the proposals received from the States. This has helped in ensuring consultation with the States, convergence of various schemes of the Ministry, transparency in the process of appraisal and fund releases and ensuring optimal utilization of financial resources.

Annexure-I

Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No. 151 dated 25.04.2016.

List of schemes being implemented by Ministry of Tribal Affairs

S.No.	Name of the scheme
1.	Special Central Assistance to Tribal Sub Plan (SCA to TSP)
2.	Grant under Article 275(1) of the Constitution of India
3.	Grants-in-Aid to State Tribal Development Corporative Corporations (STDCCs) etc. for Minor Forest Produce (MFP) Operations
4.	Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP
5.	Grant-in-Aid to Voluntary Organisation working for the Welfare of Scheduled Tribes
6.	Coaching for Scheduled Tribes
7.	Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts
8.	Vocational Training in Tribal Areas (NGO component)
9.	Girls/Boys Hostels for STs
10.	Establishment of Ashram Schools for STs in TSP Area
11.	Post Matric Scholarship for ST students
12.	Upgradation of Merit
13.	Pre-Matric Scholarship for needy ST students studying in Classes IX & X
14.	Vocational Training in Tribal Areas
15.	Top Class Education for STs
16.	National Overseas Scholarship for ST students
17.	Rajiv Gandhi National Fellowship
18.	Development of Particularly Vulnerable Tribal Groups (PTGs)
19.	Research information & Mass Education, Tribal Festival and Others

Central Sector Schemes										
20	Research Information & Mass Education , Tribal Festivals and Others	11.50	10.47	7.0199	18.34	24.09	20.7900	38.70	21.20	18.3500
21	Monitoring and Evaluation	4.00	1.43	0.6503	4.00	1.99	1.2100	4.50	2.25	1.9000
22	World Bank Project- Improving Development Programmes in the Tribal Areas	0.00	1.16	0.00	3.86	1.44	0.56	2.00	1.00	1.37
	Total of E	15.50	13.06	7.6702	26.20	27.52	22.5600	45.20	24.45	21.6200

F	Administration Division									
23	Information Technology -Ministry	2.80	2.20	1.0356	2.80	1.70	1.2700	2.80	1.00	0.3400
	Information Technology -NCST	0.20	0.20	0.0399	0.50	0.23	0.2600			
	Total of F	3.00	2.40	1.0755	3.30	1.93	1.5300	2.80	1.00	0.3400

24	Umbrella Scheme for Education of ST children	2.80	2.20	1.0356	1036.84	1065.85	1058.5300	1154.84	1210.64	1173.3300
		0.20	0.20	0.0399						

	Grand Total (A+B+C+D+E+F)	4279.00	3879.00	3821.6685	4479.00	3850.00	3830.60	4792.19	4550.00	4465.47
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* including NE allocation